

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF ZISAFE CONSULTANCY SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ZISAFE CONSULTANCY SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	04/04/1995
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100MH1995PTC087173
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 001, Ground Floor, Building No. 2, Devki Nagar, Zanjroli, Kelva Road, Palghar Thane MH 401401 IN
6.	Insolvency commencement date in respect of corporate debtor	30.09.2022 (order received on 08.10.2022)
7.	Estimated date of closure of insolvency resolution process	31.03.2023
8.	Name and registration number of the insolvency professional acting as resolution professional	CA Naren Sheth, B. Com (Hons.) F.C.A., DISA (ICAI), (IRP) INSOLVENCY PROFESSIONAL (IP) IP/P-00133-IBBI/IPA-001/2017-18/10275
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 M: 09821133426 T: 022 66322870 e-mail: mkindia58@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Same as above
11.	Last date for submission of claims	23.10.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ZISAFE CONSULTANCY SERVICES PRIVATE LIMITED on 30.09.2022 as per the order received on 08.10.2022

The creditors of ZISAFE CONSULTANCY SERVICES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 23.10.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

The image shows a handwritten signature in blue ink on the left and a circular blue stamp on the right. The stamp contains the text: "NAREN V. SHETH" around the top edge, "M. NO. 35189" in the center, "IP/P00133" below that, "10275" below that, and "MUMBAI" at the bottom edge with two small stars on either side.

Date:11.10.2022
Place: Mumbai

Interim Resolution Professional
Name: NAREN SHETH